COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 277 OF 2015 &
IA NO. 453 OF 2015

Dated : 25th November, 2016

In the matter of:

Punjab State Power Corporation Ltd.	**…**	**Appellant(s)**
Vs.		
Punjab State Electricity Regulatory Commission	**…**	**Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***09.01.2017.***

Court Master

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